IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 3674 of 2018

Diwakar Ray & Ors. … Petitioners

Versus

The State of Jharkhand & Anr. … Opposite Parties

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. R.K. Tiwari, Advocate
For the State : Mr. V.S. Sahay, Addl. P.P.

Order No.09 Dated- 26.03.2021

Heard the parties through video conferencing.

Learned counsel for the petitioners seeks permission of this Court to withdraw this criminal miscellaneous petition.

Accordingly, this criminal miscellaneous petition is dismissed as withdrawn.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/